

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.180/252/HDB/2017
NAME OF THE COMPANY	Mackel Components Pvt Ltd
NAME OF THE PETITIONER(S)	Mackel Components Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies ,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. Dhanamjay Reddy	PCS	L. D. Reddy@gmail.com	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Dhanamjay Reddy, Learned PCS for the Applicant.

The Learned Counsel sought time to submit revised / rectified report for the financial year ending 31.3.2016. The Learned Counsel has also sought time to file affidavit with regard to cash deposits / received post de-monetization. Post the case on 17.01.2017.

Member (T)

Member (J)